NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 42 (ND)/2010

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE COMPANY: M/s Subodh Kumar Jain & Ors. Vs. M/s Valaya Cloathing Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME

DESIGNATION

REPRESENTATION S

SIGNATURE

For the Petitioner (s):

Mr. Manoj Kumar Garg, Mr. Achint Gupta and

Mr. Siddhartha Patra, Advocates

For the Respondent (s):

Mr. Arun Saxena, Ms. Nalini and Ms. Priya Verma,

Advocates

ORDER

Counsels on behalf of both parties submit that the arguing counsel are busy in another court. In view of the same, the matter be re-notified to 19th January, 2018.

(S. K. Mohapatra)
Member (T)

(Ina Malhotra) Member (J)

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